

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225 - IA/790(AHM)2021
in
CP(IB) 197 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda
V/s

Sanghvi Forging & Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tarak Damani, Adv.

For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

IA/790(AHM)2021

Written submissions are filed.

List for final consideration on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)